

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:556
ANSWERED ON:09.12.2013
ARMY GROUP INSURANCE
Choudhary Shri Bhudeo;Singh Smt. Meena

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government proposes to invest the fund deposited with the Army Group Insurance Fund in order to enhance possibility of provision of more insurance facility to dependants of defence personnel;
- (b) if so, the details thereof;
- (c) the time by which the above fund is likely to be utilised for welfare of defence personnel; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): Army Group Insurance Fund (AGIF) was established on 1st January 1976 as a self administered, self sustaining Scheme. No financial assistance is provided to AGIF from Government.

To run the Scheme as self run and self sustaining it was registered as a Society with the Registrar of Societies, Delhi Administration under Registration of Societies Act XXI of 1860. AGIF is an independent society and does not fall under purview of Government of India.